

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2319
TO BE ANSWERED ON 15th MARCH, 2023

PROMOTION OF EXPORTS

2319. SHRIMATI PRATIMA MONDAL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any scheme to assist the States in promotion of exports and if so, the details thereof;
- (b) the details of total funds allocated to various States for export promotion, sector and State-wise during each of the last three years and the current year along with the steps taken by the Government to engage the States in export promotion;
- (c) the measures taken by the Government to improve the logistic constraints to achieve the export target of the country;
- (d) whether the Government has also made provisions for tax rebate for promotion of exports and if so, the details thereof; and
- (e) the value of rebate provided during the last three years along with the role of the said rebate in increasing the exports and the monitoring system in place to ensure proper utilisation of the said rebate?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) Yes, Sir. The Department of Commerce, Government of India, is implementing the Trade Infrastructure for Export Scheme (TIES) w.e.f. FY 2017-18 to assist Central and State Government agencies in creating appropriate infrastructure for the growth of exports. Under the scheme, financial assistance in the form of grants-in-aid is provided to Central/State Government owned agencies (or their Joint Ventures with major stake-holding by them) for setting up or upgrading export infrastructure in States/UTs. The States can avail of the scheme through their implementing agencies for infrastructure projects with significant export linkages like Border

Haats, Land customs stations, quality testing and certification labs, cold chains, trade promotion centres, export warehousing and packaging, SEZs and ports/airports cargo terminuses. The Scheme guidelines are available at <https://commerce.gov.in/trade-promotion/trade-promotion-assistance/>.

Further, Central Board of Indirect Taxes and Customs (CBIC), Department of Revenue has issued Circular No. 09/2020 -Customs dated 05.02.2020 for streamlining export data to include District level details in Shipping Bills. The same has been done to more effectively capture export data at the level of districts which would assist in efforts for promotion of exports.

(b) Department of Commerce has been actively interacting and engaging with the State Governments / Union Territories to create an enabling environment to boost goods and services exports from the country by way of assisting them in formulating a comprehensive export strategy based on an assessment of State's strengths.

Under TIES, financial assistance for a total of 40 export infrastructure projects has been approved during FY 2019-20, 2020-21 2021-22 & 2022-23 (as on 9th March, 2023). The state-wise details of funds released during each of the last three years and the current year under the Scheme of Department of Commerce are given at Annexure.

(c) The PM Gati Shakti National Master Plan (NMP) has a digital component in the form of a GIS based platform which integrates the geospatial data related to the infrastructure in the country and planning portraits of various Ministries/Departments of the Government. All the infrastructure and economic Ministries/Departments at the Centre and also States/Union Territories have created their own customized planning portals which are integrated to PM Gati Shakti NMP. These digital systems help data-based decision-making for integrated planning of infrastructure projects and their synchronized implementation. More than 150 critical infrastructure gaps have been identified by adopting PM Gati Shakti mechanism. It aims at reducing logistics cost and supporting economic activity in the country.

(d) & (e) Duty Drawback Scheme rebates the incidence of Customs duties on imported inputs and Central Excise duties on domestic inputs that are used in manufacture of export goods. The scheme is operated in terms of provisions of Customs Act, 1962, read with the Customs and Central Excise Duties Drawback Rules, 2017. Duty drawback on export products ensures that exports remain competitive in the international market. The total EDI based Duty Drawback outgo for the last two years and current year is as follows:-

Financial Year	Amount (in Rs. Crores)**
2020-21	18128
2021-22	23920
2022-23(upto October, 2022)	17261

There is no provision on tax rebate on export under GST. However, exporters are eligible to claim refund of either (i) tax paid on export of goods or services or both; or (ii) unutilized input tax credit in respect of goods or services or both exported without payment of tax. The amount of refund under GST provided to exporters on account of export of services with payment of IGST and export of goods and services without payment of IGST is as follows:

Financial Year	Amount (in Rs. Crores)**
2019-20	31632.61
2020-21	52050.25
2021-22	66781.89
2022-23(upto 28 th Feb, 2023)	63417.55

Remission of Duties & Taxes in Export Product (RoDTEP) Scheme: RoDTEP scheme is commenced in 2021 and notified by Department of Commerce and administered by CBIC. The scheme is Budget limited. Budget allocated under the scheme is as follows:-

Financial Year	Amount (in Rs. Crores)**
2021-22	12454
2022-23	13699

Rebate of State and Central Taxes and Levies (RoSCTL) Scheme: RoSCTL Scheme is notified by Department of Commerce and administered by CBIC. The Scheme is Budget limited. Budget allocated under the scheme is as follows:-

Financial Year	Amount (in Rs. Crores)**
2021-22	6946
2022-23	7640

Source: **CBIC, Department of Revenue

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2319 FOR ANSWER ON 15.03.2023.

Details of projects approved & fund released under TIES {FY 2019-20 to FY 2022-23 (till 09.03.2023)}

Sl. No.	Name of State/UT	Year	Number of New projects approved	TIES fund released (In Rs. Cr.)
1.	Karnataka	2019-20	0	2.65*
		2020-21	0	0
		2021-22	0	0.35*
		2022-23	5	25.92
		Total	5	28.92
2.	Kerala	2019-20	1	10
		2020-21	0	0
		2021-22	1	18.09*
		2022-23	0	0
		Total	2	28.09
3.	Manipur	2019-20	0	0
		2020-21	0	5.63*
		2021-22	0	0
		2022-23	0	0
		Total	0	5.63
4.	Andhra Pradesh	2019-20	0	9.9856*
		2020-21	2	13**
		2021-22	0	0
		2022-23	1	1.40
		Total	3	24.3856
5.	Tamil Nadu	2019-20	5	15.91*
		2020-21	1	14.4584*
		2021-22	4	22.94
		2022-23	3	28.16*
		Total	13	81.4684
6.	Madhya Pradesh	2019-20	0	8.04*
		2020-21	0	0
		2021-22	0	0
		2022-23	0	0
		Total	0	8.04
7.	Uttar Pradesh	2019-20	0	0.48
		2020-21	0	0
		2021-22	0	0
		2022-23	1	2.74
		Total	1	3.22

8	Maharashtra	2019-20	0	1.52*
		2020-21	1	6.37^
		2021-22	0	0
		2022-23	0	0
		Total	1	7.89
9	Tripura	2019-20	0	0
		2020-21	2	2.58**
		2021-22	0	0
		2022-23	0	0
		Total	2	2.58
10	West Bengal	2019-20	0	0
		2020-21	0	0
		2021-22	0	6.83*
		2022-23	0	0
		Total	0	6.83
11	Himachal Pradesh	2019-20	0	0
		2020-21	0	0
		2021-22	1	10
		2022-23	1	0
		Total	2	10
12	Chandigarh	2019-20	0	0
		2020-21	0	0
		2021-22	0	2.82*
		2022-23	0	0
		Total	0	2.82
13	Assam	2019-20	2	5.7725
		2020-21	0	5.6875*
		2021-22	0	3.96*
		2022-23	0	0
		Total	2	15.42
14	Punjab	2019-20	2	0
		2020-21	0	5.77*
		2021-22	1	10
		2022-23	0	3.43
		Total	3	19.20
15	Jharkhand	2019-20	1	9.80
		2020-21	0	0
		2021-22	0	0
		2022-23	0	0
		Total	1	9.80
16	Sikkim	2019-20	0	0
		2020-21	1	8.87
		2021-22	0	0
		2022-23	0	0
		Total	1	8.87
17	Haryana	2019-20	1	0
		2020-21	0	6.06*
		2021-22	0	0
		2022-23	0	0
		Total	1	6.06

18	Bihar	2019-20	0	0
		2020-21	0	0
		2021-22	0	0
		2022-23	1	2.88
		Total	1	2.88
19	Meghalaya	2019-20	0	0
		2020-21	0	0
		2021-22	0	0
		2022-23	1	2.41
		Total	1	2.41
20	Rajasthan	2019-20	0	0
		2020-21	0	0
		2021-22	0	0
		2022-23	1	3.56
		Total	1	3.56
		Grant Total	40	278.074

*Includes disbursement of subsequent installments for a previously sanctioned project/new project approved in previous financial year.

**Funds yet to be disbursed.

^Fund was allocated but subsequently the project was cancelled in FY 2022-23.
